

CCP. No. 67/2010

✓ 09.8.2012

For Applicant: In person

For Respondents: Sri S.P. Singh and Sri Alok Tripathi

M.P. 1652/12: This is an application for dismissal of CCP and discharge of Contempt Notice on behalf of respondent no.2. M.P. is taken on record.

M.P. No. 1653/12: This is an application for dismissal of CCP and discharge of Contempt notice on behalf of respondent no.3. M.P. is taken on record.

M.P. No. 1654 & 1655/12: These applications are for taking on record the Short CA and for condonation of delay in filing Short CA. Delay is condoned and Short CA is taken on record.

The applicant, who is present in person, fairly concedes that the substantial compliance has been made as the sealed cover has been opened for convening the meeting of DPC.

In view of the above, this Contempt Petition is struck off in full and final satisfaction.

SPS
(S.P. Singh)

M(A)

Girish/-

Alok K Singh
(Justice Alok K Singh)

M(J)

✓
copy of order
delivered 09-8-12
for record
13-8-12